



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Apr/202324/1

DATED: 06/04/2023

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Apr/202324/1 dated 06/04/2023 of Norms Committee - V for the year 2023-24 was held on 06/04/2023 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
2	RAJ KAMAL, Deputy Director	DGFT(HQ)
3	Kuldeep Singh, Technical Consultant	Ministry of MSME
4	NAND Lal, Technical Consultant	DGFT
5	SHAISH KUMAR, Technical Consultant	DGFT

6	ramasrey lal, Technical Consultant	DGFT
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Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 1 and 06/04/2023
HQ File Number	HQRNORM APPLY 00000007AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 03.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Girls Trouser (Style No. 730873) Made of 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387	6855 Nos.	88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387	1.45 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	2 / NC/5/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 1 and 06/04/2023
HQ File Number	HQRNORM APPLY 00000010AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 04.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on the recommendation of technical authority the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ryder Relaxed Belted Moto Jacket (Women), Made Up Of Face 100% Polyurethane, Back 85% Viscose Rayon, 15% Polyester, With Lining, GSM 400 Style No : D14814	100000 (NOS.)	Face 100% Polyurethane, Back 85% Viscose Rayon, 15% Polyester Woven Fabric, Width 54 Inches, GSM 400 100% Polyester Taffeta Lining Fabric, Width 58 Inches, GSM 61	2.932 (Sq.Mtr/pc) 1.709 (Sq.Mtr/pc)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 1 and 06/04/2023
HQ File Number	HQRNORM APPLY 00000016AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 04.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant

papers and based on the recommendation of technical authority the Committee approved the input output norms as under:

Export List	Qty.	Import item	Qty. Recommended
Girls Jacket (Style No.244J1177)	3080 Nos.	100% Polyester Knitted Bonded Dyed Fabric GSM 720 (Comprising Face : PU Coated Polyester Faux Leather with polyester fleece backing Fabric)	1.37 Sq. Mtr/pc
Made of 100% Polyester Knitted Bonded Dyed Fabric GSM 720 (Comprising Face : PU Coated Polyester Faux Leather with polyester fleece backing Fabric) And 0.16 Sqm of 100% Polyester With Coating 100% Polyurethane Dyed Knitted Fabric GSM 340		100% Polyester With Coating 100% Polyurethane Dyed Knitted Fabric GSM 340	0.16 Sq. Mtr/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Apr/202324/1
Case Status	Case Approved
Party Name	THE BRINELL CLOTHING INC.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 1 and 06/04/2023
HQ File Number	HQRNORM APPLY 00007139AM23
RA File Number	NA
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>M/s. The Brinell Clothing INC. vide their application dated 22.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on the recommendation of technical authority the Committee approved the input output norms as under:</p>	

Export List	Qty.	Import item	Qty. Recommended
Mens Quilted Shirt Jacket with Lining Made of Shell 100% Nylon Woven Dyed Fabric GSM 50(+/-10%) Lining 100% Nylon Woven Dyed Fabric GSM 50(+/-10%)	7600 Nos.	100% Nylon Woven Dyed Fabric GSM 50(+/-10%)	3.20 Sq. Mtr/pc
		100% Nylon Woven Dyed Fabric GSM 50(+/-10%)	2.90 Sq. Mtr/pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			